

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 333/MP/2018

Date: 13.12.2018

To,

Shri Divyanshu Bhatt
Advocate,
Trilegal,
311 B, DLF South Court, Saket
New Delhi- 110017

Sir,

Subject: Petition No. 333/MP/2018 i.e. ECR vs BRBCL & ors - Petition regarding the validity of the commercial operations date of Units-I & II of Nabinagar TPP as declared by BRBCL

Ref: Your letter dated 7.12.2018

With reference to your letter dated 7.12.2018 on the above mentioned subject, I am directed to inform that your request for early hearing of the Petition has been considered and the same shall be listed for hearing in the first week of January, 2019. Parties are directed to complete pleadings in the matter prior to the date of hearing.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)